NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE DECDONDENT

NAME OF THE RESPONDENT(S)

UNDER SECTION

S.No. NAME (IN CAPITAL)

: CP/1/2017

: ABHIJIT SURLAKER

: AVEDA INFO TECH PVT LTD

: 241/242

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Cibi Vishnu Tiv.P. Saivihan

2) S. GIRITHARAN

Counsel Per Petitioner

COUNSEL FOR

1.v.P. Sailiha

ORDER

Counsels representing both the parties are present. Time extended at request of counsel for respondents for submitting final arguments. Put up on <u>07.03.2017 at</u>

2.30 P.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)